

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)/IND-3187/7/HDB/2017
NAME OF THE COMPANY	Rajvir Industries Limited
NAME OF THE PETITIONER(S)	Central Bank of India
NAME OF THE RESPONDENT(S)	Rajvir Industries Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Praveen Kumar Jain	Advocate	praveenjain27@gmail.com 99516 09064.	Praveen Jain

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Praveen Kumar Jain, Learned Counsel for the Petitioner. None appears for the Respondent.
Post the case on 03.10.2017

The Learned Counsel for the Petitioner is directed to take personal notice to the Respondent and submit proof of service by the next date of hearing.

Post the case on 06.10.2017


Member (T)


Member (J)